

Table a copy of the Delhi, Meerut and Bulandshahr Milk and Milk Products Control Order, 1972 (Hindi and English versions) published in Notification No. S. O. 342 (E) in Gazette of India dated the 6th May, 1972, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-3076/72]

ANNUAL REPORT OF INDIAN INSTITUTE OF TECHNOLOGY, MADRAS FOR 1970-71

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV). I beg to lay on the Table :

- (1) A copy of the Annual Report of the Indian Institute of Technology, Madras, for the year 1970-71.
- (2) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the above Report simultaneously.

[Placed in Library See No LT-3077/72].

REMAND OF MEMBER

MR SPEAKER : I have to inform the House that I have received the following telegram dated the 26th May, 1972, from the Sub-Magistrate, Trivandrum :

"Shri A. K. Gopalan, Member, Lok Sabha arrested in Trivandrum under Sections 47, 38(2) and 52 of Act 5 of 1961 and produced in court. Remanded to Central Jail, Trivandrum till 5th June."

12.10 hrs.

ELECTION TO COMMITTEE

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI S. M. SIDDAYYA (Chamarajanagar) : I beg to move :

"That this House do recommend to Rajya Sabha that Rajya Sabha do elect one Member of Rajya Sabha in accordance with the system of proportional representation by means of the single transferable vote to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes in the vacancy caused by the resignation of Shri Golap Barbora from the Committee and do communicate to this House the name of the Member so elected by Rajya Sabha to the Committee."

MR. SPEAKER : The question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do elect one Member of Rajya Sabha in accordance with the system of proportional representation by means of the single transferable vote to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes in the vacancy caused by the resignation of Shri Golap Barbora from the Committee and do communicate to this House the name of the Member so elected by Rajya Sabha to the Committee"

The motion was adopted.

12 11 hrs.

GENERAL INSURANCE BUSINESS (NATIONALISATION) BILL*

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) :

*Published in Gazette of India Extraordinary. Part II, section 2, dated 29-5-72.